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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.09.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

ADVOCATE FOR PETITIONER/s:

Motjens for Mr. Dhan M.V Sridharan & Sudharsan Suresh
to appear
Suresh

ADVOCATE FOR RESPONDENT/s:

ABHIJIT ATUR & AKHILA MS Agl
966330934

ORDER

Heard Shri A.M. Sridharan learned Counsel for the Petitioner and Shri Abhijit Atur along with Ms. Akhila M.S, learned Counsel for the Respondent.

Learned Counsel for the Petitioner submits that he has no objections for vakalath filed by Shri Dhananjaya in the place of Shri A.M.Sridharan. Post the case on **17.10.2019**.


MEMBER (T)


MEMBER (J)

